

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 231
19/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer, Ward 12(3) New Delhi

...APPELLANT

Vs.

ROC in the matter of M/s. Gorja Builders Pvt. Ltd.

...RESPONDENT

Section

Under Section 252

**Order delivered on 04.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the ROC

For the Income Tax Department

:Mr. M. Yadubhushana Rao, AROC.

**:Ms. Easha Kadian, St. Counsel
and Ms. Laxmi Gurung, Sr.
Standing Counsel.**

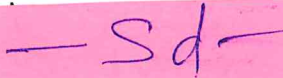
ORDER

Heard the submissions made by the counsel for the Income Tax Department.

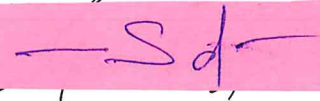
At the time of virtual hearing, none of the respondents is present. Except

AROC, all other respondents are set exparte. Let this matter be posted for

hearing and disposal on 13.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**